CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 24 JAN 1994

MPPLICATION NO(s) 1027 of 1993.

#PPLICANTS:T.R.Sobramanian v/sRESPONDENTS:Regional Provident Fund Commissioner, Bangalore.

TO.

Sri.T.R.Subramanian,
S/o.T.S.Raman,
Upper Division Clerk,
Office of Regional Provident
Fund Commissioner, Rajaram Mahan Roy Road,
Bangalore-560 025.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on <u>040401-1994</u>.

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DEPUTY REGISTRAR 24/1/94
JUDICIAL BRANCHES.

Of

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH::BANGALORE

APPLICATION NO.1027/1993

DATED THIS THE FOURTH DAY OF JANUARY, 1994

Present: Shri Justice P.K. Shyamsunder, Vice Chairman Shri V. Ramakrishnan, Member (A)

Shri T.R. Subramanian S/o. T.S. Raman working as U.D.C. O/O Regional Provident Fund Commissioner Rajaram Mohan Roy Road Bangalore-25.

... Applicant

Vs.

The Regional Provident Fund Commissioner
No.13, Rajaram Mohan Roy Road
Bhavishyanidhi Bhavan
Bangalore-560 025. ... Res

. Respondent

ORDER

Shri Justice P.K. Shyamsunder, Vice Chairman.

The applicant, who is in person has filed a

Memo seeking withdrawal of this application with liberty

to file a fresh application, if need be. The Memo is read

and recorded. We pass an order in terms of the Memo

dismissing the application as withdrawn with liberty to

file a fresh application, if need be. This order is passed

in the presence of the applicant. No costs.

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(V. RAMAKRISHNAN)
MEMBER(A)

(P.K. SHYAMSUNDER)
VICE CHAIRMAN

mr.

CENTRAL ADMINISTRATIVE TRIBUNAL Bombay Bench BANGALORE BENCH

C.P. NO. 77/95 0/ 1027

THURSDAY THIS THE FOURTEENTH DAY OF SEPTEMBER

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri V. Ramakrishnan ... Member (A)

H.R.S. Rao. S/o late Shri H.K. Ranga Rao, No.242, Karthik Apartments, IV Main Road, V Cross, Kempegowda Nagar, Bangalore-560 079.

...Complainant/ Applicant

- 1. Sri A.C. Sen Secretary to Govt. of India, Ministry of Mines, Shastri Bhavan, New Delhi.
- 2. Sri O.P.Sachdev, Controller-General, Indian Bureau of Mines, 'Indira Bhavan', Civil Lines, Nagpur.
- Sri Mahure, 3. Pay & Accounts Officer, Indian Bureau of Mines, 'Indira Bhavan', Civil Lines, Nagpur.

...Accused/ Respondents

(By advocate Shri M. Vasudeva Rao ... Addl. Standing Counsel for Central Govt.)

ORDER

Shri Justice P.K. Shyamsundar, Vice-Chairman:

Shri M. Madhusudan, appearing for the petitioner says that he has been asked to mention to the court that Shri H.R.S. Rao, the petitioner does not wish to persue this matter since the reliefs which he had claimed has since been granted to him in full. We place on record the aforementioned statement made by Shri Madhusudan. We have also heard Shri M.Vasudeva Rao, learned Standing Counsel who has entered appearance for the department. In the circumstances, we drop the proceedings initiated for taking action for contempt.

SdMEMBER (A)
VICE-CHAIRMAN

TRUE COPY

bsv

Section Officer
Central Administrative Tribunal

Bangalore Bench Bangalore